

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 130/08/2019 O.A./260/70/2015 PRIYA DANG

-V/S-

BHARAT SANCHAR NIGAM LTD ITEM NO:17 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:None for the respondents.

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on 19.07.2019 also. None appears for the respondents also. It seems that the applicant has lost interest to pursue this matter.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>